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Supreme Court,
High Courts,
Tribunals and
Statutes

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Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **City Civil and Sessions Court**
- **Court of Additional Sessions Judge**
- **Gauhati High Court**
- **Himachal Pradesh High Court**
- **Jharkhand High Court**
- **Jammu and Kashmir High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Manipur High Court**
- **Meghalaya High Court**
- **Madhya Pradesh High Court**
- **Orissa High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**
- **Rajasthan High Court**

Tribunals

- **Income Tax Appellate Tribunal**

Statutes

- **Central Notification**
- **Central Act**

Supreme Court [9]

- Bhagat Singh v. State of U.P.*, (Sanjay Karol and N. Kotiswar Singh, JJ.), 2026 SCC OnLine SC 918
Bhikhubhai Govindbhai Patel v. State of Gujarat, (Sanjay Karol and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 915
Gaurav Munjal v. Kashi Nath Shukla, (Prashant Kumar Mishra and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 922
Mallika v. R. Nallathambi, (Ujjal Bhuyan and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 916
Mohseen v. State of U.P., (Sanjay Karol and N. Kotiswar Singh, JJ.), 2026 SCC OnLine SC 919
Nandkishore Mishra v. State of M.P., (Dipankar Datta and Satish Chandra Sharma, JJ.), 2026 SCC OnLine SC 914
Papan Sarkar v. State of W.B., (Sanjay Kumar and K. Vinod Chandran, JJ.), 2026 SCC OnLine SC 917
Roshan Lal v. State of Haryana, (Sanjay Karol and N. Kotiswar Singh, JJ.), 2026 SCC OnLine SC 921
Vijayakumar v. State of T.N., (Sanjay Karol and N. Kotiswar Singh, JJ.), 2026 SCC OnLine SC 920

Allahabad High Court [7]

- Danish Saifi v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 7607
Kant Construction Co. v. State Of U.P., (Arindam Sinha and Satya Veer Singh, JJ.), 2026 SCC OnLine All 6749
Manoj Devi v. State of U.P., (Prakash Padia, J.), 2022 SCC OnLine All 2695
Manoj Devi v. State of U.P., (Saurabh Shyam Shamsbery, J.), 2023 SCC OnLine All 5501
Ram Darash v. State, (Sanjiv Kumar, J.), 2026 SCC OnLine All 6747
Roli v. State of U.P., (Brij Raj Singh, J.), 2026 SCC OnLine All 6746
Sadhana v. State of U.P., (Dr Ajay Kumar-II, J.), 2026 SCC OnLine All 6748

Andhra Pradesh High Court [1]

- Boya M Devendrappa v. S. Farida Begum*, (T Mallikarjuna Rao, J.), 2023 SCC OnLine AP 4604

Bombay High Court [26]

- Arun Fatephuria v. Sum Rehabilitation Authority*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3231
Ashwini v. State of Maharashtra, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3217
Centre for Digestive & Kidney Diseases (India) (P) Ltd. v. Municipal Corpn. of Greater Mumbai, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3226
Chandrakant Ramchandra Jiman v. State of Maharashtra, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3232
Gautam v. State of Maharashtra, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3221
Gita Vaibhav Sable v. State of Maharashtra, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3216

- Hind Offshore (P) Ltd. v. OCS Services (India) (P) Ltd.*, (Somasekhar Sundaresan, J.), 2026 SCC OnLine Bom 3224
- Kavita Vitthal Akkar v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3222
- Kishor v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3213
- Open Door Ministry v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3229
- Pradip Prabhakarrao Munde v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3218
- Prashant v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3214
- Premkishor Mathuradas Mundada v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3219
- Ramanathanvijay Kumar v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3223
- Ravinderpal Singh Jaspal Singh (Dr) v. State of Maharashtra*, (Rajnish R. Vyas, J.), 2026 SCC OnLine Bom 3225
- Roopsagar Roopsing Pawar v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3209
- Satvashila Babasaheb Andhare v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3211
- Shadab Ahsan Ahmed Khan v. State of Maharashtra*, (Ashwin D. Bhohe, J.), 2026 SCC OnLine Bom 3208
- Shrikant Arjun Patil v. State of Maharashtra*, (Sandesh D. Patil, J.), 2026 SCC OnLine Bom 3210
- Sumit Shankar Bansode v. State of Maharashtra*, (Gautam A. Ankhad and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3227
- Suryaprakash v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3212
- Tarabai Dhondiram Waghmare v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3220
- Vardhaman Builders v. Narendra Balasaheb Ghatge*, (Somasekhar Sundaresan, J.), 2025 SCC OnLine Bom 6497
- Vasant K. Khedekar v. Brihanmumbai Municipal Corpn.*, (Advait M. Sethna and Sandesh D. Patil, JJ.), 2026 SCC OnLine Bom 3228
- Vilas Bhausahab Kale v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3215
- Wisdom English School v. Edlweiss Asset Reconstruction Co. Ltd.*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 3230

Calcutta High Court [25]

- Anil Kumar Bag v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 5355
- Asha Kesri v. A.K.R. Consultants (P) Ltd.*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2026 SCC OnLine Cal 5339
- Asim Kumar Paul v. Union of India*, (Sujoy Paul, C.J. and Partha Sarathi Sen, J.), 2026 SCC OnLine Cal 5351

- Bhanu Properties v. RBI*, (**Rajasekhar Mantha** and Rai Chattopadhyay, JJ.), 2026 SCC OnLine Cal 5341
- CESC Ltd. v. Union of India*, (**Ravi Krishan Kapur**, J.), 2026 SCC OnLine Cal 5359
- Dabur India Ltd. v. Avaniish Agarwal*, (**Sugato Majumdar**, J.), 2026 SCC OnLine Cal 5347
- Faruk Khan v. Kolkata Municipal Corpn.*, (**Raja Basu Chowdhury**, J.), 2026 SCC OnLine Cal 5356
- Flemingo Dutyfree Shop (P) Ltd. v. Airports Authority of India*, (**Gaurang Kanth**, J.), 2026 SCC OnLine Cal 5353
- Haldia Water Services (P) Ltd. v. Union Bank of India*, (**Gaurang Kanth**, J.), 2026 SCC OnLine Cal 5362
- Jaiprakash Gupta v. State of W.B.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC OnLine Cal 5349
- Mahesh Gurbaxani v. Provident Fund Commr.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 5360
- Manashi Sengupta Bhadra v. Tapati Sengupta*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), 2026 SCC OnLine Cal 5340
- Mega Flex Plastics Ltd. v. Union of India*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), 2026 SCC OnLine Cal 5348
- Mira Shaw v. WBSEDCL*, (**Amrita Sinha**, J.), 2026 SCC OnLine Cal 5352
- Mita Mohanty v. Gaurav Ravi Wankhede*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), 2026 SCC OnLine Cal 5345
- Mohd. Mostafa, In re*, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 5342
- Peerless General Finance & Investment Co. Ltd. v. Ganguly Home Search (P) Ltd.*, (**Gaurang Kanth**, J.), 2026 SCC OnLine Cal 5338
- Ranjita Karan Dinda v. State of W.B.*, (Partha Sarathi Chatterjee and Tapabrata Chakraborty, JJ.), 2026 SCC OnLine Cal 5346
- Sahidul Laskar v. Eastern Railway*, (**Hiranmay Bhattacharyya**, J.), 2026 SCC OnLine Cal 5354
- Sangita Sahani v. State of W.B.*, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 5343
- Satyendra (LMED) v. Vice Admiral*, (**Amrita Sinha**, J.), 2026 SCC OnLine Cal 5357
- Shuvendu Haldar v. State of W.B.*, (**Gaurang Kanth**, J.), 2026 SCC OnLine Cal 5358
- Soumitra Banerjee v. Arup Kumar Chatterjee*, (**Rajasekhar Mantha** and **Rai Chattopadhyay**, JJ.), 2026 SCC OnLine Cal 5344
- Srimatya Pusparani Maity v. Subal Kumar Sau*, (Sabyasachi Bhattacharyya and Biswaroop Chowdhury, JJ.), 2026 SCC OnLine Cal 5350
- Union of India v. Biman Banerjee*, (**Sujoy Paul**, C.J. and Partha Sarathi Sen, J.), 2026 SCC OnLine Cal 5361

Chhattisgarh High Court [18]

- Amit Baghel v. State of Chhattisgarh*, (**Narendra Kumar Vyas**, J.), 2026 SCC OnLine Chh 9310
- Anil Tuteja v. State of Chhattisgarh*, (**Narendra Kumar Vyas**, J.), 2026 SCC OnLine Chh 9314
- Divya Dewangan v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 9324
- Dukalu Dhanuhar v. State of Chhattisgarh*, (**Narendra Kumar Vyas**, J.), 2026 SCC OnLine Chh 9312
- Durgesh Prasad v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 9323

Hari Shanti International Educational Academy (P) Ltd. v. Union of India, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 9317](#)

Hitesh Choubey v. State of Chhattisgarh, (**Narendra Kumar Vyas**, J.), [2026 SCC OnLine Chh 9315](#)

Jugbai v. State of Chhattisgarh, (**Narendra Kumar Vyas**, J.), [2026 SCC OnLine Chh 9313](#)

Lav Kumar Patre v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 9325](#)

Narayan Sahu v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 9321](#)

Pankaj Kumar Gupta v. Dhanushdhari, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 9316](#)

Pradip Raoji Musadwale v. State of Chhattisgarh, (**Parth Prateem Sahu** and **Sanjay Kumar Jaiswal**, JJ.), [2026 SCC OnLine Chh 9319](#)

Ravikant Soni v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 9322](#)

Sayyad Jabbar Ali v. Chandan Kumar Matsyapal, (**Sanjay Kumar Jaiswal**, J.), [2026 SCC OnLine Chh 9308](#)

Sayyad Jabbar Ali v. Chandan Kumar Matsyapal, (**Sanjay Kumar Jaiswal**, J.), [2026 SCC OnLine Chh 9309](#)

Shekhar Garhewal v. State of Chhattisgarh, (**Narendra Kumar Vyas**, J.), [2026 SCC OnLine Chh 9311](#)

Vivek Kumar Pandey v. State of Chhattisgarh, (**Parth Prateem Sahu** and **Sanjay Kumar Jaiswal**, JJ.), [2026 SCC OnLine Chh 9320](#)

X31 v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 9318](#)

Delhi High Court [63]

Aatif Khan v. State, (**Manoj Jain**, J.), [2026 SCC OnLine Del 3534](#)

Abhishek Mahajan v. Shilpa Mahajan, (**Sachin Datta**, J.), [2026 SCC OnLine Del 3712](#)

Airports Authority of India v. Mssingla Constructins Ltd., (**Avneesh Jhingan**, J.), [2026 SCC OnLine Del 3538](#)

Akash Katyal v. Physicswallah Ltd., (**H.V. Shankar**, J.), [2026 SCC OnLine Del 3529](#)

Almitra H. Patel v. Union of India, (**Amit Bansal**, J.), [2026 SCC OnLine Del 3730](#)

Aman Bansal v. University of Delhi, (**D.K. Upadhyaya**, C.J. and **Tejas Karia**, J.), [2026 SCC OnLine Del 3721](#)

Ashish Bhattacharya v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 3532](#)

Ashok Kumar v. State (NCT of Delhi), (**C. Hari Shankar** and **O.P. Shukla**, JJ.), [2026 SCC OnLine Del 3556](#)

Bal Sahyog Sanstha Committee v. Rohtas, (**Sachin Datta**, J.), [2026 SCC OnLine Del 3733](#)

Bhnutporv Ardh Sainik Kalyan Canteen v. Ardh Sainik Canteen, (**V. Kameswar Rao** and **Manmeet Pritam Singh Arora**, JJ.), [2026 SCC OnLine Del 3547](#)

Danone Asia Pacific Holdings (P) Ltd. v. Rockwell Pharmaceuticals, (**Tejas Karia**, J.), [2026 SCC OnLine Del 3535](#)

Deepak Kumar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2026 SCC OnLine Del 3743](#)

Dimple Jain v. Maya Jain, (**D.K. Upadhyaya**, C.J. and **Tejas Karia**, J.), [2026 SCC OnLine Del 3719](#)

DMRC v. GYT TPL Joint Venture, (**Subramonium Prasad**, J.), [2026 SCC OnLine Del 3540](#)

Eureka Forbes Ltd. v. Indian Railway Catering & Tourism Corpn., (**H.V. Shankar**, J.), [2026 SCC OnLine Del 3542](#)

- Ghisulal Jain v. State (NCT of Delhi)*, (**Prateek Jalan**, J.), 2026 SCC OnLine Del 3736
- Giriraj Enterprises v. Municipal Corpn. Delhi*, (D.K. Upadhyaya, C.J. and **Tejas Karia**, J.), 2026 SCC OnLine Del 3720
- Haripal Singh v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3744
- HS Dharamshaktu (Dr) v. Union of India*, (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 SCC OnLine Del 3555
- Imran Ahmed Ansari v. Intex Technologies (India) Ltd.*, (H.V. Shankar, J.), 2026 SCC OnLine Del 3539
- Indogreen International v. DDA*, (**Avneesh Jhingan**, J.), 2026 SCC OnLine Del 3541
- Intex Technologies (India) Ltd. v. Imran Ahmed Ansari*, (H.V. Shankar, J.), 2026 SCC OnLine Del 3546
- Ircon International Ltd. v. Tantia Construction Ltd.*, (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 SCC OnLine Del 3740
- Ishika Verma v. Anuj Kumar Pandey*, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3713
- Jasvit Constructions (P) Ltd. v. Engineering Projects (India) Ltd.*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 3551
- Kamal Kapoor v. State*, (**Vimal Kumar Yadav**, J.), 2026 SCC OnLine Del 3531
- Kaustuv Datta v. University of Delhi*, (**Sanjeev Narula**, J.), 2026 SCC OnLine Del 3729
- Kidde India v. NTPC*, (**H.V. Shankar**, J.), 2026 SCC OnLine Del 3536
- Luice v. State*, (**Vimal Kumar Yadav**, J.), 2026 SCC OnLine Del 3530
- Madan Lal Malhotra v. MCD*, (**Amit Bansal**, J.), 2026 SCC OnLine Del 3728
- Murari Lal Jain v. Deepak Kumar Tyagi*, (**Dinesh Mehta** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3548
- Naginder Singh v. Geeta Thakur*, (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3738
- Nardev Singh Drall v. Statesman Ltd.*, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3731
- Narender Kumar v. Sehgal Transport Service (P) Ltd.*, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3732
- National Highways Infrastructure Development Corpn. Ltd. v. Sadguru Engineers & Allied Services (P) Ltd.*, (**Dinesh Mehta** and Vinod Kumar, JJ.), 2026 SCC OnLine Del 3741
- Navya Industries v. NTPC Ltd.*, (Anil Kshetarpal and **Amit Mahajan**, JJ.), 2026 SCC OnLine Del 3549
- New India Assurance Co. Ltd. v. Sunita Devi*, (**Anish Dayal**, J.), 2026 SCC OnLine Del 3537
- O.C. Sweaters LLP v. Union of India*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 3557
- Oriental Insurance Co. Ltd. v. Manorama Singh*, (**Anish Dayal**, J.), 2026 SCC OnLine Del 3722
- Parmal v. State*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 3726
- Pawan Kumar v. Chief Secretary, Govt. of NCT*, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3735
- Pradeep Dass v. Splendor Landbase Ltd.*, (H.V. Shankar, J.), 2026 SCC OnLine Del 3544
- Pradeep Kumar v. Union of India*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 3727
- Prakash Rani v. Poonam Sethi*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 3550

Praveen Singh Chauhan Security Agency (P) Ltd. v. State (NCT of Delhi), (**Anil Kshetarpal** and Amit Mahajan, JJ.), [2026 SCC OnLine Del 3552](#)

Rahul Mehta v. DDA, (**Jyoti Singh**, J.), [2026 SCC OnLine Del 3734](#)

Rakesh Nayar v. ABW-Suncity, (**M.K. Ohri**, J.), [2026 SCC OnLine Del 3739](#)

Rashmi Gupta v. Kanika, (**Sachin Datta**, J.), [2026 SCC OnLine Del 3715](#)

Ravinder Singh v. Regoshin Healthcare (P) Ltd., (**Jyoti Singh**, J.), [2026 SCC OnLine Del 3716](#)

Red Bricks Developers v. Arvitis Bistro (P) Ltd., (H.V. Shankar, J.), [2026 SCC OnLine Del 3711](#)

Sarfaraj v. State (NCT of Delhi), (**Prateek Jalan**, J.), [2026 SCC OnLine Del 3737](#)

Sarvesh Security Services (P) Ltd. v. Institute of Human Behavior Resource & Allied Sciences, (**Avneesh Jhingan**, J.), [2026 SCC OnLine Del 3725](#)

Satyam Caterers (P) Ltd. v. Enforcement Directorate, (**Navin Chawla** and Ravinder Dudeja, JJ.), [2026 SCC OnLine Del 3724](#)

Shanti Developers v. Virender Singh, (H.V. Shankar, J.), [2026 SCC OnLine Del 3545](#)

Sunil Rustagi v. Siddharht Jain, (M.K. Ohri, J.), [2026 SCC OnLine Del 3718](#)

T. Choithram Foundation v. Satish Motiani, (**Vikas Mahajan**, J.), [2026 SCC OnLine Del 3717](#)

Technocrats Advisory Services (P) Ltd. v. National Highways & Infrastructure Development Corpn. Ltd., (H.V. Shankar, J.), [2026 SCC OnLine Del 3543](#)

Tushar Verma v. Union of India, (**Purushaindra Kumar Kaurav**, J.), [2026 SCC OnLine Del 3554](#)

Union of India v. Raja Ram Meena, (C. Hari Shankar and **O.P. Shukla**, JJ.), [2026 SCC OnLine Del 3553](#)

United India Insurance Co. Ltd. v. Kalpana Pandey, (**Anish Dayal**, J.), [2026 SCC OnLine Del 3723](#)

Vaibhav Saxena v. State, (Manoj Jain, J.), [2026 SCC OnLine Del 3533](#)

Velocis Systems (P) Ltd. v. National Informatics Centre Services Incorporated, (**Anil Kshetarpal** and Amit Mahajan, JJ.), [2026 SCC OnLine Del 3742](#)

Yokesvaran K v. Union of India, (Sachin Datta, J.), [2026 SCC OnLine Del 3714](#)

City Civil and Sessions Court [1]

Ramanathan Vijay Kumar v. State of Maharashtra, (**S.N. Sachdeo**, Additional Sessions Judge), [2026 SCC OnLine Dis Crt \(Bom\) 6](#)

Court of Additional Sessions Judge [1]

Pareshkumar Dinsukhray Raihatha v. Director of Revenue Intelligence, (**S.R. Ugale**, Additional Sessions Judge), [2026 SCC OnLine Dis Crt \(Bom\) 7](#)

Gauhati High Court [24]

Beizachhi v. Union of India, (**Nelson Sailo**, J.), [2026 SCC OnLine Gau 3297](#)

Bina Taipodia v. Union of India, (**Kardak Ete**, J.), [2026 SCC OnLine Gau 3292](#)

Bipul Dutta v. State of Assam, (**Ashutosh Kumar**, C.J. and Arun Dev Choudhury, J.), [2026 SCC OnLine Gau 3290](#)

Dinar Ahmed v. State of Assam, (**Shamima Jahan**, J.), [2026 SCC OnLine Gau 3295](#)

Jafor Ali v. State of Assam, (**Michael Zothankhuma** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 3285

Jagadish Das v. State of Assam, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 3291

Jayanta Kalita v. State of Assam, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 3275

Jumd Ete v. Union of India, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 3293

Karuna Talukdar v. State of Assam, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 3276

Lahkar Patiri v. State of Assam, (**Michael Zothankhuma** and Sanjeev Kumar Sharma, JJ.), 2026 SCC OnLine Gau 3284

Lakheswar Saikia v. State of Assam, (**Parthivjyoti Saikia**, J.), 2026 SCC OnLine Gau 3286

Lalthlamuana v. State of Mizoram, (**Nelson Sailo**, J.), 2026 SCC OnLine Gau 3296

Mohd. Joynal Abedin v. State of Assam, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 3281

Monika Choudhury v. State of Assam, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 3278

Rebecca Zirsangkimi v. State of Mizoram, (**Nelson Sailo**, J.), 2026 SCC OnLine Gau 3298

Sbi General Insurance Co. Ltd. v. Jongpogtoshi, (**Yarenjungla Longkumer**, J.), 2026 SCC OnLine Gau 3289

Selim Ahmed v. State of Assam, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 3277

Sezo Puro v. State of Assam, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 3280

Shairuf Alom v. State of Assam, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 3279

Sunita Devi Nimodia v. Mohd. Mafijul Ali, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 3288

Tai Tajik v. Union of India, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 3294

Tenzin Tashi v. State of A.P., (**Budi Habung**, J.), 2026 SCC OnLine Gau 3287

Tushar Kasera v. CBI, (**Pranjal Das**, J.), 2026 SCC OnLine Gau 3283

Zhetovi v. State of Nagaland, (**Yarenjungla Longkumer**, J.), 2026 SCC OnLine Gau 3282

Himachal Pradesh High Court [30]

Aarambh Group v. Indian Oil Corpn. Ltd., (**G.S. Sandhwalia**, C.J. and Bipin C. Negi, J.), 2026 SCC OnLine HP 3642

Abrar Ahmed v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3638

AD Hydro Power Ltd. v. Rajesh Kumar, (**Romesh Verma**, J.), 2026 SCC OnLine HP 3634

Balwant Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3651

Bhajan Lal Negi v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3637

Durgesh Devi v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 3640

Gian Singh v. Abhishek Jain, (**Sushil Kukreja**, J.), 2026 SCC OnLine HP 3635

Hrithik Thakur v. H.P. University, (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3653

Kiran Choudhary v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3647

Lakhbeer Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3655

Meera Devi v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3654

Minakshi Anotra v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3643

Nidhi v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3645

Oriental Insurance Co. Ltd. v. Shailender Tiwari, (**Virender Singh**, J.), 2026 SCC OnLine HP 3662

Pankaj Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3656
Pariyojna Prabhavit Kalyan Samiti Shakha Firlioale v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3659
Pradeep Kumar v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3636
Priyanka v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3644
Rajneesh Bhatti v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3639
Raman Bhatia v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3646
Ratti Ram v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3641
Sakshi Jamwal v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3648
Sandeep Bekta v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3652
Sanjay Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3658
Sat Pal Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3657
Savita Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3649
Seema Kumari v. State of H.P., (Gurmeet Singh Sandhwalia, C.J. and Bipin C. Negi, J.), 2026 SCC OnLine HP 3660
Surender Pal v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3650
Vijay Laxmi v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3661
Zydus Wellness Products Ltd. v. Karnal Foods Pack Cluster Ltd., (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 8239

Jharkhand High Court [2]

Dumkeshwar Mahto v. State of Jharkhand, (Sanjay Prasad, J.), 2026 SCC OnLine Jhar 620
Nanki Devi v. State of Jharkhand, (Sanjay Prasad, J.), 2026 SCC OnLine Jhar 619

Jammu and Kashmir High Court [8]

Ajmal Abas v. State (UT of J&K), (Sindhu Sharma, J.), 2023 SCC OnLine J&K 1377
Birbal Dutt v. Union of India, (S.K. Gupta, J.), 2023 SCC OnLine J&K 1373
Kewal Kumar v. State (UT of J&K), (Sanjeev Kumar, J.), 2023 SCC OnLine J&K 1375
Mohd. Afzal v. State (UT of J&K), (Sindhu Sharma, J.), 2023 SCC OnLine J&K 1378
Nirej Singh v. State (UT of J&K), (Sanjeev Kumar, J.), 2023 SCC OnLine J&K 1380
Rakesh Kumar v. State (UT of J&K), (Sanjeev Kumar, J.), 2023 SCC OnLine J&K 1376
Ruksana Jabeen v. State (UT of J&K), (Sanjeev Kumar and Moksha Khajuria Kazmi, JJ.), 2023 SCC OnLine J&K 1374
Taraf Hussain v. State (UT of J&K), (Sanjeev Kumar, J.), 2023 SCC OnLine J&K 1379

Karnataka High Court [1]

Mahantesh I. Pujar v. State of Karnataka, (H.T. Narendra Prasad and Vijaykumar A. Patil, JJ.), 2026 SCC OnLine Kar 3323

Kerala High Court [54]

- Abobakkar Siddiq v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4724
- Aboobaker Siddiq T.M. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4719
- Advaith A Bala v. P. Murugan*, (**T.R. Ravi**, J.), 2026 SCC OnLine Ker 4740
- Ajith Binu v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4707
- Akhilesh S.R. v. Kerala University of Health Sciences*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 4744
- Ali v. Sameera*, (**C. Pratheep Kumar**, J.), 2026 SCC OnLine Ker 4732
- Ambady Gopalakrishnan v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4723
- Anil Kumar K. v. State of Kerala*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 4737
- Arun Tanti v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4720
- Aswin v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4718
- Balan v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4704
- Binu Paulose v. RTA*, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 4745
- Chinthu Simon v. State of Kerala*, (**P.M. Manoj**, J.), 2026 SCC OnLine Ker 4750
- Deva Darshan v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4701
- Director of Education v. Prakash N.*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 4741
- Harikrishnan v. State of Kerala*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 4729
- Ibrahimkutty v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4713
- J. Sundaresan Pillai (Dr) v. Dr K.K. Seethalakshmi*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 4743
- Jaimon Joseph v. People Urban Coop. Bank Ltd.*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 4746
- Jijin M.R. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4700
- Joel S. Mukkadan v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4716
- LIC v. Suja Harikumar*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 4742
- M.B. Faisal v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), 2026 SCC OnLine Ker 4749
- Manikandan v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4721
- Mubeen v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4706
- Murukan v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4711
- Nahas v. State of Kerala*, (**C. Pratheep Kumar**, J.), 2026 SCC OnLine Ker 4733
- Pramod K. v. RTA*, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 4747
- Praveen Kumar v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4712
- Pushparaj v. State of Kerala*, (**C. Pratheep Kumar**, J.), 2026 SCC OnLine Ker 4736
- Rahul Chakrapani v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4715
- Ramlath v. Alleppey Urban Coop. Bank Ltd.*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 4748
- Ranjith Sasi v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 4717

Raveendran v. Panthalayani Weavers Coop. Society Panthalayani, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 4739](#)
S. Chandran v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4699](#)
Sajeev v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4698](#)
Sajeev v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4703](#)
Sandheep Kumar v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4714](#)
Santhosh P.J. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4725](#)
Shaji v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 4735](#)
Sham Jahan v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4726](#)
Sibi Jose v. State of Kerala, (**C. Pratheep Kumar**, J.), [2026 SCC OnLine Ker 4731](#)
Siby Dominic v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 4730](#)
Siddharth Mohan v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4702](#)
State of Kerala v. K. Raghavan Nambiar, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), [2026 SCC OnLine Ker 4738](#)
Subin A.P. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4705](#)
Suresh v. State of Kerala, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 4728](#)
T.M. Manju v. Bar Council of Kerala, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 4751](#)
Thankappan v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 4734](#)
Vikas Raj M.D. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4708](#)
Vikas Raj M.D. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4709](#)
Vinod David v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4722](#)
Vishnu V.R. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 4710](#)
Wilfred Jose v. Jayapal, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 4727](#)

Madras High Court [60]

AQJ Apparels (P) Ltd. v. MMUNNA Garments, (M. Sundar, J.), [2022 SCC OnLine Mad 10284](#)
B. Vivekanandan v. J. Janorious Fausta, (**R. Subramanian** and **K. Govindarajan Thilakavadi**, JJ.), [2023 SCC OnLine Mad 9375](#)
Bollieni Developers Ltd. v. K. Sailendra Kumar, (S. Sounthar, J.), [2022 SCC OnLine Mad 10286](#)
C. Gurusami v. Nagajothi, (**M.S. Ramesh** and N. Anand Venkatesh, JJ.), [2022 SCC OnLine Mad 10283](#)
Collector v. Gunasundari, (**S.S. Sundar** and S. Srimathy, JJ.), [2022 SCC OnLine Mad 10282](#)
D. Karthikeyan v. Chairman, (**R. Mahadevan** and Mohammed Shaffiq, JJ.), [2023 SCC OnLine Mad 9354](#)
E. Deivasagayam v. Union of India, (R. Subramanian and **K. Kumaresh Babu**, JJ.), [2023 SCC OnLine Mad 9364](#)
Elango v. K. Kamalaveni, (S.S. Sundar and **P.B. Balaji**, JJ.), [2023 SCC OnLine Mad 9372](#)
G. Shanmugasundar v. Housing & Urban Development Department, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2023 SCC OnLine Mad 9374](#)
Gnanasekaran v. Balasubramanian Balaji, (G.K. Ilanthiraiyan, J.), [2023 SCC OnLine Mad 9367](#)

- Greeta Mani v. JJ Fincap (P) Ltd.*, (V.M. Velumani and **Sunder Mohan**, JJ.), [2022 SCC OnLine Mad 10301](#)
- Haja Mydeen v. K.S. Sanjayan*, (N. Sathish Kumar, J.), [2023 SCC OnLine Mad 9377](#)
- J. Shanthi v. Labour Court*, (**S. Vaidyanathan** and **Mohammed Shaffiq**, JJ.), [2022 SCC OnLine Mad 10295](#)
- Jayamani v. G. Ranganathan*, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 10306](#)
- Jerome Paulraj v. Alexis Amala Jency*, (**Dr. G. Jayachandran** and **K.K. Ramakrishnan**, JJ.), [2023 SCC OnLine Mad 9358](#)
- K. Vishnu v. A. Kittusamy*, (**S.S. Sundar** and N. Mala, JJ.), [2022 SCC OnLine Mad 10292](#)
- K.A. Naushad v. Liya Creation*, (R.N. Manjula, J.), [2023 SCC OnLine Mad 9366](#)
- Kiran Kumar Chava v. Usha Kiran Anne*, (S. Vaidyanathan and **N. Anand Venkatesh**, JJ.), [2023 SCC OnLine Mad 9369](#)
- M. Duraisamy v. Vasantha*, (S.M. Subramaniam, J.), [2022 SCC OnLine Mad 10297](#)
- M.P. Balasubramaniyan v. CRPF*, (**J. Sathya Narayana Prasad**, J.), [2023 SCC OnLine Mad 9382](#)
- Maheswari v. N. Raman Pillai*, (D. Bharatha Chakravarthy, J.), [2022 SCC OnLine Mad 10291](#)
- Maheswari v. Ramesh Ramiah*, (G. Chandrasekharan, J.), [2023 SCC OnLine Mad 9362](#)
- Mariyammal v. Atchanna*, (Abdul Quddhose, J.), [2023 SCC OnLine Mad 9353](#)
- Mohan's Diabetes Specialities Centre (P) Ltd. (Dr) v. A.S. Thulasi Sah*, (R. Subramanian, J.), [2023 SCC OnLine Mad 9359](#)
- N. Kannan v. Public Works Department*, (D. Krishnakumar and **L. Victoria Gowri**, JJ.), [2023 SCC OnLine Mad 9363](#)
- ONGC v. Habula Ammal*, (S.S. Sundar, J.), [2022 SCC OnLine Mad 10304](#)
- P. Balusamy v. Rathnam*, (C.V. Karthikeyan, J.), [2022 SCC OnLine Mad 10285](#)
- P. Geetha v. V. Kirubaharan*, (S.M. Subramaniam, J.), [2022 SCC OnLine Mad 10287](#)
- P. Ponnusamy v. M. Marudhambal*, (N. Seshasayee, J.), [2022 SCC OnLine Mad 10288](#)
- Padmini Bai v. Inspector General of Registration*, (M.S. Ramesh, J.), [2023 SCC OnLine Mad 9352](#)
- Periyasamy v. M. Kamatchiammal*, (N. Seshasayee, J.), [2022 SCC OnLine Mad 10294](#)
- Perumalakkal v. Thangaraj*, (N. Seshasayee, J.), [2022 SCC OnLine Mad 10280](#)
- PR. Thangamshiri v. Punjab National Bank*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 10303](#)
- R. Bharath Bafna v. Priyanka*, (R.N. Manjula, J.), [2022 SCC OnLine Mad 10289](#)
- R. Jaganathan v. HR & CE Administration Department*, (P.D. Audikesavalu, J.), [2022 SCC OnLine Mad 10302](#)
- Radha v. Muthiah Vathiyar*, (Dr. G. Jayachandran, J.), [2022 SCC OnLine Mad 10290](#)
- Raster Images (P) Ltd. v. Micro Small Enterprises Facilitation Council*, (N. Anand Venkatesh, J.), [2023 SCC OnLine Mad 9365](#)
- S.G. Suryah v. State of T.N.*, (G. Chandrasekharan, J.), [2023 SCC OnLine Mad 9355](#)
- S.M. Nasar v. K. Pandia Rajan*, (R. Subramanian, J.), [2023 SCC OnLine Mad 9356](#)
- S.N.M. Ubayadullah v. Hazarath Serya*, (N. Seshasayee, J.), [2022 SCC OnLine Mad 10298](#)
- Sandeep Gopal Services (P) Ltd. v. Coimbatore Municipal Corpn.*, (N. Sathish Kumar, J.), [2023 SCC OnLine Mad 9380](#)

Sathiyamoorthy v. Sub-Registrar, (R. Suresh Kumar, J.), 2023 SCC OnLine Mad 9351
Savithri v. L. Nagaraj Mallamma, (P.T. Asha, J.), 2022 SCC OnLine Mad 10293
Shakila Banu v. Kathija Bi, (P.T. Asha, J.), 2022 SCC OnLine Mad 10299
Shankari v. Inspector General of Registration, (G.R. Swaminathan, J.), 2023 SCC OnLine Mad 9378
Solave Gounder v. P.S. Venkatachalam, (V. Lakshminarayanan, J.), 2023 SCC OnLine Mad 9361
SP Alagappan v. Krishnaveni, (L. Victoria Gowri, J.), 2023 SCC OnLine Mad 9376
State of T.N. v. St. Joseph Boys Higher Secondary School, (**R. Subramanian** and K. Govindarajan Thilakavadi, JJ.), 2023 SCC OnLine Mad 9370
Sudha Hospitals v. Director of Medical & Rural Health Services, (Abdul Quddhose, J.), 2022 SCC OnLine Mad 10300
Tamil Nadu Agricultural University v. R. Agila (Dr), (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), 2022 SCC OnLine Mad 10296
Tamil Nadu Housing Board v. Saroja, (R. Vijayakumar, J.), 2023 SCC OnLine Mad 9357
Tamil Nadu Rural Housing & Infrastructure Development Corpn. v. K. Rajendran Nair, (S.S. Sundar and **P.B. Balaji**, JJ.), 2023 SCC OnLine Mad 9373
TANGEDCO v. CG Power & Industrial Solutions Ltd., (S.S. Sundar and **P.B. Balaji**, JJ.), 2023 SCC OnLine Mad 9371
Thenmozhi v. Kousalya, (**S.S. Sundar** and A.A. Nakkiran, JJ.), 2023 SCC OnLine Mad 9368
Tirunelveli Dakshina Mara Nadar Sangam v. State of T.N., (G.R. Swaminathan, J.), 2022 SCC OnLine Mad 10279
V. Sathyamuithi v. Union of India, (**R. Subramanian** and K. Kumaresh Babu, JJ.), 2022 SCC OnLine Mad 10305
V.B. Selvaganapathy v. High Court of Madras, (S.M. Subramaniam, J.), 2023 SCC OnLine Mad 9360
V.S. Sivaji v. K. Samy, (M.S. Ramesh, J.), 2023 SCC OnLine Mad 9379
V.S.B. Engineering College v. Central Information Commission, (Dr. Anita Sumanth, J.), 2022 SCC OnLine Mad 10281
Wins Anto v. State of T.N., (B. Pugalendhi, J.), 2023 SCC OnLine Mad 9350

Manipur High Court [2]

Sorokhaibam Surbala Devi v. State of Manipur, (**Ahanthem Bimol Singh**, J.), 2026 SCC OnLine Mani 251
State of Manipur v. Pheiroijam Heramani, (M. Sundar, C.J. and **A. Guneshwar Sharma**, J.), 2026 SCC OnLine Mani 250

Meghalaya High Court [4]

Bijender Singh v. Union of India, (**H.S. Thangkhiew**, J.), 2026 SCC OnLine Megh 402
Dashisha Pariong v. State of Meghalaya, (**W. Diengdoh**, J.), 2026 SCC OnLine Megh 399
Ganesh Dkhar v. Union of India, (**H.S. Thangkhiew**, J.), 2026 SCC OnLine Megh 401
Nalini Rabha v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2026 SCC OnLine Megh 400

Madhya Pradesh High Court [1]

Hindu Front for Justice v. Union of India, (**Vijay Kumar Shukla** and Alok Awasthi, JJ.), 2026 SCC OnLine MP 11410

Orissa High Court [4]

Kabita Sa v. State of Odisha, (**Harish Tandon**, C.J. and Murahari Sri Raman, J.), 2026 SCC OnLine Ori 2286

Laxminarayan Satapathy (Dr) v. State of Odisha, (**Dr Sanjeeb K. Panigrahi**, J.), 2026 SCC OnLine Ori 2285

Purna Chandra Nayak v. State of Odisha, (**Dr Sanjeeb K. Panigrahi**, J.), 2026 SCC OnLine Ori 2284

State of Odisha v. Minati Das, (**Dr Sanjeeb K. Panigrahi**, J.), 2026 SCC OnLine Ori 2287

Patna High Court [1]

Rajesh Ranjan v. Union of India, (**Jitendra Kumar**, J.), 2026 SCC OnLine Pat 2232

Punjab and Haryana High Court [150]

Adeeba Malik v. State (UT of Chandigarh), (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10409

Adhitya Rai v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10348

Ajad Khan v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10411

Ajit Pal Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10345

Akashdeep Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10373

Akashdeep Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10358

Aleem v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10352

Amandeep Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10380

Amarjeet Singh v. State of Punjab, (**Anoop Chitkara** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 10313

Amit Arora v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 10364

Amit Gupta v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10441

Anchal v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 10423

Anjali Kumari v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 10407

Ankit Kumar v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10420

Ankit Surendra Jha v. State (UT of Chandigarh), (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10391

Ashok Kumar v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10435

Ashok Kumar v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10333

Baljeet v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10397

Baljinder Singh v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10355

Baljit Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10326

Balram Ji Dass v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 10400

- Bharti AXA Life Insurance Co. Ltd. v. Kalawati*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10445
- Budh Ram v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10319
- Chakkan Lal v. Ram Pyari*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 10461
- Charanjeet Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10398
- Dalbir v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10385
- Davinder Kaur v. State of Punjab*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 10442
- Davinder Kumari v. State Election Commission*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 10444
- Dharamveer Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10359
- Dharminder Kumar v. State (UT of Chandigarh)*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10337
- Dinesh Kumar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10372
- Divjot Kaur v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 10422
- Ganesh Saw v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 10360
- Gian v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10357
- Gurcharan Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10346
- Gurjit Singh v. State of Punjab*, (**Anoop Chitkara** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 10315
- Gurjot Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10394
- Gurlal Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10376
- Gurpreet Kaur v. State of Haryana*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10424
- Gurpreet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 10343
- Gurudwara Sahib Shri Guru Nanak v. State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10449
- Hari Dass Sekhri v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10439
- Harjit Singh v. State of Punjab*, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 10318
- Harpreet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 10386
- Hussain v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10316
- Improvement Trust (Cell) v. Amar Singh*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10432
- Jagdish Arora v. State of Haryana*, (**Sheel Nagu**, C.J. and Sanjiv Berry, J.), 2026 SCC OnLine P&H 10447
- Jagroop Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 10392
- Jagtar Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10374
- Jaipal Singh Brar v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10450
- Jaipal Singh v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10448
- Jasbir Singh Aulakh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10453
- Jaspreet Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10350
- Jasveer Singh v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10370
- Jaswant Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 10322

Jaswinder v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 10327
Jatinder Sharma v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 10351
Jyoti v. Saroj Devi, (Virinder Aggarwal, J.), 2026 SCC OnLine P&H 10459
Kamaldeep Kaur v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 10412
Kamaljeet Singh v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 10452
Kanya Shikshan Maha Vidayalya Parbandh Samiti v. Dera Baba Guru Brahma Nand Ji Bani Pundri, (Vikas Bahl, J.), 2026 SCC OnLine P&H 10312
Karamjit Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 10338
Karan v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 10395
Karandeep Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 10393
Khushpreet Singh v. State of Haryana, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 10361
Kirandeep Kaur v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 10419
Krishan Pal v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 10321
Kritika v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 10368
Kuldeep v. State of Haryana, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 10377
Lovejeet Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 10375
Lovely v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 10328
Lovepreet Singh v. State of Punjab, (Anoop Chitkara and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 10314
M.B. Rice & Gen. Mills v. Punjab State Power Corpn. Ltd., (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 10426
Mahender Pal v. DHBVNL, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 10451
Manish Kumar v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 10335
Manisha Kumari v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 10410
Manjit Kaur v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 10388
Manjit Singh v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 10369
Manjot Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 10390
Manoj Kumar v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 10434
Mohan Lal v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 10347
Mukesh Kumar Sharma v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 10324
Munish Kumar v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 10415
Nanak Chand Tayal v. Chet Ram, (Manisha Batra, J.), 2026 SCC OnLine P&H 10384
Narinder Kumar Banka v. State (UT of Chandigarh), (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 10428
Navdeep Kaur v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 10414
Navej Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 10389
Neeraj Pal v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 10330
Nisha v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 10408
Nishant v. Pal Hire Purchase & Finance Corpn., (Sumeet Goel, J.), 2026 SCC OnLine P&H 10336
Noorjit Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 10342

Omkar Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10367
Paramdeep Singh Lotey v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10381
Pardeep Singh v. State of Chandigarh, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10383
Pawandeep Kaur v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10401
Pooja v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10344
Prabhdeep Kaur v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10402
Prabhjot Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 10416
Prabhjot Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10341
Preetinder Kaur v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10438
Priyanka Rani v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 10406
Punjab Warehousing Corpn. v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10427
Pushpa (Dr) v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10431
Raj Singh v. Presiding Officer, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10437
Rajbir Singh v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10454
Ramandeep Kaur v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 10399
Ravinder Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10329
Ruksana v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10440
Samta Rani v. Vijay Kumar, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 10460
Sandeep Kumar v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 10325
Sandeep v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10378
Sanjiv Pal Singh (Dr) v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10430
Santosh Kumar Yadav v. State (UT of Chandigarh), (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10334
Sapna Kumari v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10405
Sarvesh Kumar Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 10379
Sharda Devi v. Yes Bank, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10429
Sharif Ali v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 10317
Sharwan Kumar v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10320
Shubhneet Kaur v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10404
Sidharth v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 10455
Sital Singla v. State of Punjab, (**Harsimran Singh Sethi and Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 10443
Sombir v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 10354
Sonu v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 10339
Sukhjeet Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10417
Sukhjinder Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10340
Sukhpreet Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 10418
Sukhwinder Singh v. Gurmukh Singh, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 10396
Sukhwinder Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10332

Sunil Kumar v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10403
Sunil Salhotra v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 10362
Sunny v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10365
Suraj Bhatla v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10436
Surjit Kaur v. Mastan Singh, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 10458
Swaran Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 10433
Tannu v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 10425
Teja Singh v. Harpal Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 10457
United India Insurance Co. Ltd. v. Kamal Deep, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 10456
United India Insurance Co. v. Punjab State Consumer Disputes Redressal Commission, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 10446
Vaishnavi v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 10421
Vanshika v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 10413
Varun Kumar v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10323
Vijay Kumar v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10363
Vikram Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10331
Vikramjit Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10353
Vineet Arora v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10356
Vipan Sharma v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 10382
Yadwinder Singh Khaira v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10366
Yadwinder Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10371
Yogender Yadav v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 10387
Yugraj Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 10349

Rajasthan High Court [86]

6 H Gram Seva Sahakari Samiti Ltd. v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3247
Anamika v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3280
Anita Choudhary v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3294
Arjun Ram v. State of Rajasthan, (**Chandra Shekhar Sharma**, J.), 2026 SCC OnLine Raj 3249
Ashok v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), 2026 SCC OnLine Raj 3253
Baby v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3296
Bindu v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3293
Charanjeet Singh v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 3256
Chena Ram v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), 2026 SCC OnLine Raj 3252
Dhanna Ram v. State of Rajasthan, (**Farjand Ali**, J.), 2026 SCC OnLine Raj 3273
Dimpal Vaishnav v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3290
Equitas Small Finance Bank Ltd. v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3226

G v. State of Rajasthan, (**Dr Pushendra Singh Bhati**, J.), 2026 SCC OnLine Raj 3274
Ganeshlal v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 3267
Geeta v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3289
Gopal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 3250
Guddi Jat v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3298
Harish Kumar v. RBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3232
Harpindra Singh v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), 2026 SCC OnLine Raj 3251
Harpreet Singh v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 3269
Hathiram v. State of Rajasthan, (**Chandra Shekhar Sharma**, J.), 2026 SCC OnLine Raj 3262
Hukum Singh Kachhwaha v. Municipal Corpn., (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3222
Imran Urf Bola v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 3268
Jujaram Devasi v. RBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3227
Kailash Ram Godara v. State of Rajasthan, (**Sanjeet Purohit**, J.), 2026 SCC OnLine Raj 3241
Kamala v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3277
Kamlesh v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3270
Kanchan v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3285
Kanu Singh v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 3257
Kartikeya Meena v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3238
Kaushlya v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3283
Kunal Bishnoi v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 3255
Labhchand v. State of Rajasthan, (**Chandra Shekhar Sharma**, J.), 2026 SCC OnLine Raj 3263
Lali Devi v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3275
Mahendra Kumar v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3219
Mangi v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3300
Manjula Devi Patel v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3245
Meera Devi v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3287
Menka Bishnoi v. State of Rajasthan, (**Arun Monga**, J.), 2026 SCC OnLine Raj 3223
Mohan Kathat v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 3266
Monu v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 3264
Narendra Choudhary v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3234
Narendra v. Bank of India, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3237
Narendra v. State of Rajasthan, (**Mahendar Kumar Goyal and Anil Kumar Upman**, JJ.), 2026 SCC OnLine Raj 3216
Narpat Ram v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3244
Navdeep v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3258
Nawab Ram v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 3261
Om Prakash Suthar v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 3254
Paramjeet Kaur v. Board of Revenue, (**Sanjeet Purohit**, J.), 2026 SCC OnLine Raj 3240
Pavan Gila v. Union of India, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3235

Pharsa Ram v. State, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3236
Pooja v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3288
Priyanka Gurjar v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3282
Priyanka Prajapat v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3299
Rajendra Kumar Meena v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3218
Raju Devi v. SBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3231
Ramdayal Suthar v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 3260
Ramniwas v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 3271
Ranveer Singh v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3229
Ravina Dhanak v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3286
Rekha Devi v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3278
Sagar Mal Lila & Co. v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3248
Sampat Nath v. State of Rajasthan, (**Sanjeet Purohit**, J.), 2026 SCC OnLine Raj 3243
Sarita Darjee v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3281
Shahnaj Bano v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3297
Shanti Lal v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3220
Shehnaz Babvani v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3276
Shiv Kumar Gupta v. State of Rajasthan, (**Farjand Ali**, J.), 2026 SCC OnLine Raj 3259
Shrawanram v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 3265
Shri Dariyav Doorstep Services (P) Ltd. v. HDFC Bank Ltd., (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3224
Sita v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3295
Soniya Katara v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3292
State of Rajasthan v. Chandra Pal Singh, (Arun Monga and **Sunil Beniwal**, JJ.), 2026 SCC OnLine Raj 3217
Subhan Khan v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3228
Suman v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3291
Sumitra v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3284
Surbhi Kasera v. State of Rajasthan, (**Rekha Borana**, J.), 2026 SCC OnLine Raj 3279
Sushila Nayak v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3239
Veer Singh v. State of Rajasthan, (**Vinit Kumar Mathur** and Sunil Beniwal, JJ.), 2026 SCC OnLine Raj 3215
Vijay Arora v. Nagar Nigam, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3221
Vijendra Vyas v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3242
Vikas Patidar v. State of Rajasthan, (**Arun Monga**, J.), 2026 SCC OnLine Raj 3246
Vikas Vishnoi v. RBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3230
Vikash v. RBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3225
Vikash v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 3272
Vikram v. SBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 3233

Income Tax Appellate Tribunal [102]

- Al Hamd Agro Food Products (P) Ltd. v. CIT*, (Mahavir Singh, (Vice President) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 6811](#)
- ANA Oils & Fats India (P) Ltd. v. CIT*, (Pradip Kumar Choubey, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 6826](#)
- Ansh Organisers (P) Ltd. v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 6774](#)
- Arpit Kumar Agrawal v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6785](#)
- Arulmigu Subramanyaswamy Thirukoil v. CIT*, (**George George K.**, (Vice President) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 6780](#)
- ATW India (P) Ltd. v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 6753](#)
- Awasthi Brothers v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6779](#)
- B & A Packaging India Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 6740](#)
- Banshi Lal Melana v. CIT*, (**Dr. Mitha Lal Meena**, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 6749](#)
- Beekay Vanijya (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 6762](#)
- Bhadravadi Juth Seva Sahakari Mandali Ltd. v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6795](#)
- Bhartiya Stree Seva Sangh v. CIT*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 6759](#)
- Bija Conservation Foundation v. CIT*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 6756](#)
- Bommasandra Industries Assn. v. CIT*, (**Prashant Maharishi**, (Vice President) and Soundararajan K., Member (Judicial)), [2026 SCC OnLine ITAT 6729](#)
- Bose Saravanan v. CIT*, (Aby T. Varkey, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 6768](#)
- Chetan Mehta v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 6730](#)
- CIT v. Balajee Hitec Rolling (P) Ltd.*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 6760](#)
- CIT v. Coimbatore Municipal Corpn.*, (Inturi Rama Rao, (Accountant Member) and **S.S. Viswanethra Ravi**, Member (Judicial)), [2026 SCC OnLine ITAT 6821](#)
- CIT v. Elite Traexim (P) Ltd.*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 6728](#)
- CIT v. Gautham Chand Jain*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 6805](#)
- CIT v. Jila Sahakari Kendriya Bank Maryadit*, (**Kul Bharat**, (Vice President) and G.D. Padmahshali, (Accountant Member)), [2026 SCC OnLine ITAT 6745](#)

- CIT v. Krishna Mohan Kalburgi*, (Waseem Ahmed, (Accountant Member) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 6824](#)
- CIT v. Kuturla Service Coop. Society*, (**George Mathan**, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 6735](#)
- CIT v. Miraj Products (P) Ltd.*, (**Dr. Mitha Lal Meena**, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 6738](#)
- CIT v. Mohinder Singh*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6792](#)
- CIT v. Punjab State Board of Technical Education & Industrial Training*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 6817](#)
- CIT v. Radhakrishnan Ashok*, (George George K., (Vice President) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 6772](#)
- CIT v. Radhika Vegetables Oils (P) Ltd.*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 6731](#)
- CIT v. Ranjitsinh Laxmansinh Gayol*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 6822](#)
- CIT v. Sagar Vyapaar (P) Ltd.*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 6769](#)
- Daneshbhai Madhusudan Parikh-HUF v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6766](#)
- Deepa v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6754](#)
- Deepak Kumar Sahoo v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 6761](#)
- Deependra Singh Kavareti v. CIT*, (Kul Bharat, (Vice President) and G.D. Padmahshali, (Accountant Member)), [2026 SCC OnLine ITAT 6804](#)
- Dinesh Kumar Vohra v. CIT*, (**Kul Bharat**, (Vice President) and G.D. Padmahshali, (Accountant Member)), [2026 SCC OnLine ITAT 6746](#)
- Ecotrail Personal Care (P) Ltd. v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6790](#)
- EPS Financial Services (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 6813](#)
- Esha Wadhvani v. CIT*, (Kul Bharat, (Vice President) and **G.D. Padmahshali**, (Accountant Member)), [2026 SCC OnLine ITAT 6798](#)
- Govindaswamy Kannappan v. CIT*, (**George George K.**, (Vice President) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 6810](#)
- Hardev Construction (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 6819](#)
- Hetia Samabay Krishi Unnayan Samity Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 6758](#)
- ITC Infotech India Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 6727](#)
- Jaskanwal Kaur v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6737](#)

- Kangibhai Nagajibhai Makwana v. CIT*, (Siddhartha Nautiyal, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 6741](#)
- Kishore Kumar Mohapatra v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 6752](#)
- Krishna Swamy v. CIT*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 6771](#)
- Kunhi Raman v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 6816](#)
- Mahavir Digambar Jain Parmarthik Sanstha v. CIT*, (Kul Bharat, (Vice President) and **G.D. Padmahshali**, (Accountant Member)), [2026 SCC OnLine ITAT 6803](#)
- Malda Wholesale Consumers Coop. Society Ltd. v. CIT*, (George Mathan, Member (Judicial) and **Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 6812](#)
- Manna Mukesh Thakar v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6764](#)
- Meena Jain v. CIT*, (**Kul Bharat**, (Vice President)), [2026 SCC OnLine ITAT 6733](#)
- Microsoft Research Lab India (P) Ltd. v. CIT*, (Waseem Ahmed, (Accountant Member) and **Keshav Dubey**, Member (Judicial)), [2026 SCC OnLine ITAT 6827](#)
- Mukesh Bharadwaj v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 6755](#)
- Narayan Namdeo Kadam v. CIT*, (Rahul Chaudhary, Member (Judicial) and **Bijayananda Pruseth**, (Accountant Member)), [2026 SCC OnLine ITAT 6751](#)
- Naresh Kumar Doshi v. NFAC*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6818](#)
- Naresh Madhwani v. CIT*, (Kul Bharat, (Vice President) and **G.D. Padmahshali**, (Accountant Member)), [2026 SCC OnLine ITAT 6799](#)
- Natesan Sivasankaran v. CIT*, (Aby T. Varkey, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 6781](#)
- Nitin Kumar Jain v. CIT*, (Kul Bharat, (Vice President) and **G.D. Padmahshali**, (Accountant Member)), [2026 SCC OnLine ITAT 6800](#)
- Nitinkumar Sherasiya v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6794](#)
- Orchid Pharma Ltd. v. CIT*, (Aby T. Varkey, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 6784](#)
- Pallapalayam Primary Agricultural Coop. Credit Society Ltd. v. CIT*, (**S.S. Viswanethra Ravi**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 6782](#)
- Pankaj Kantilal Jain v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6796](#)
- Parshwnath Colourants LLP v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6776](#)
- Pattapiraman Dinesh Kumar v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 6778](#)
- Pragnesh Rameshbhai Pandya v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **T.R. Senthil Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 6820](#)

- Prakash Chand Bethala (HUF) v. CIT*, (**Prashant Maharishi**, (Vice President)), [2026 SCC OnLine ITAT 6809](#)
- Prakash Sharma v. CIT*, (**Kul Bharat**, (Vice President)), [2026 SCC OnLine ITAT 6734](#)
- Rahul Mittal v. CIT*, (**C.N. Prasad**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 6788](#)
- Rajdhani Textiles (P) Ltd. v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6763](#)
- Rajendra Singh Khichi v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6787](#)
- Rajesh Bansal v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6726](#)
- Rama Chandra Patra v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 6770](#)
- Rekha Vijay Mulchandani v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6775](#)
- Ryan International Foundation v. CIT*, (Waseem Ahmed, (Accountant Member) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 6825](#)
- Sagar Mukesh Thakar v. CIT*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 6765](#)
- Saharayn University Multipurpose Society Ltd. v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6791](#)
- Sahayam Deeban Rajesh v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 6806](#)
- Sarda Devi Chechani v. CIT*, (**Dr. Mitha Lal Meena**, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 6750](#)
- Sarita Rathi v. CIT*, (**George Mathan**, Member (Judicial) and Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 6786](#)
- SBI v. CIT*, (Laliet Kumar, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6797](#)
- Selvaraaj Prabhu Premprashad v. CIT*, (Aby T. Varkey, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 6802](#)
- Shabana Juned Ahmed v. CIT*, (B.M. Biyani, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2026 SCC OnLine ITAT 6767](#)
- Shailesh Kantilal Jain v. CIT*, (**Pawan Singh**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 6748](#)
- Shivanandaswamy Guruprasad v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 6815](#)
- Shivdayal Dharam Shala Trust v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6742](#)
- Shree Aanta Kadva Patidar Samaj v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 6773](#)
- Shree Krishna Infra & Developers v. CIT*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 6757](#)

- Shrinivasan Ranganathan v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 6732](#)
- Shubham Agencies v. CIT*, (**B.M. Biyani**, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2026 SCC OnLine ITAT 6789](#)
- Siwach Foundation jan Seva Sansthan v. CIT*, (**Dr. Mitha Lal Meena**, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 6747](#)
- Sri Sundari Enterprises v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 6807](#)
- Srinivasaiah Chandra Shekar Gowda v. CIT*, (**Prashant Maharishi**, (Vice President)), [2026 SCC OnLine ITAT 6808](#)
- Sunshine Hatcheries (P) Ltd. v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6793](#)
- Surathkal Vyavasaya Seva Sahakari Sangha Niyamitha v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 6814](#)
- Suryendu Bikash Panigrahi v. CIT*, (**George Mathan**, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 6743](#)
- TVS Supply Chain Solutions Ltd. v. CIT*, (Aby T. Varkey, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 6783](#)
- Umeshkumar Prataprai Awtani v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 6823](#)
- Usha Rani Laxmeshwar v. NFAC*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6739](#)
- Vardhman Polytex Ltd. v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6736](#)
- Victory Iron Works Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 6777](#)
- Vivek Gupta v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 6744](#)
- Vrahattakar Seva Sahkari Sameeti, Maryaditya v. National Faceless e-Assessment Centre*, (Kul Bharat, (Vice President) and **G.D. Padmahshali**, (Accountant Member)), [2026 SCC OnLine ITAT 6801](#)

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- Ministry of Consumer Affairs [Legal Metrology (Packaged Commodities) Amendment Rules, 2026 Noti. No. G.S.R. 128(E)]

Central Act [8]

- Legal Metrology (Packaged Commodities) Amendment Rules, 2026
- Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Second Amendment) Regulations, 2026
- Insolvency and Bankruptcy Board of India (Liquidation Process) (Third Amendment) Regulations, 2026

- Insolvency and Bankruptcy Board of India (Pre-Packaged Insolvency Resolution Process) (Second Amendment) Regulations, 2026

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